

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

CONTEMPT PETITION NO.170/00117/2019

IN

ORIGINAL APPLICATION No.170/1499 to 1501/2018

DATED THIS THE 2nd DAY OF MARCH 2020

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV. SANKAR, MEMBER (A)

1. Subrata Roy  
S/o late Benoy Bhushan Roy  
Aged: 66 years  
Retired Scientist-E  
Office of the Central Silk Technological  
Research Institute,  
Central silk Board  
BTM Lay Out, Madiwala,  
Bangalore 560 068  
Now residing at  
Flat No. Swami Samarth Apartment,  
Wanjari Nagar, P.O. Ajni Nagpur,  
Mahaashtra State, PIN 440003

2. Dr. Salil Kumar Das  
S/o late Dr. Suresh Chandra Das  
Aged: 70 years  
Retired Scientist-E  
Central Sericultural Research and  
Training Institute,  
P.O. Berhamnpore,  
Dist. Mushidabad  
West Bengal :  
PIN: 742 101  
C/o No. 677, 5<sup>th</sup> Cross,  
Ashok Nagar,  
Bananashankari I Stage,  
Bangalore 560 050.

3. Dr. Sabya Sachi  
Chakraborti  
Retired Joint Director,  
Central Sericulture Research and Training,  
Behrampur,  
West Bengal  
Now residing at "Apsare"  
Second Floor No. 5,  
Rai Mohan Banerji Road,  
Calcutta 700 001  
C/o C/o No. 677, 5<sup>th</sup> Cross,  
Ashok Nagar,  
BSK I Stage,  
Bangalore 560 050. ....Petitioners

(By Shri Ranganath S. Jois..... Advocate)  
vs.

1.Sri Ravi Kapoor, IAS  
Secretary,  
Union of India,  
Ministry of Textiles,(MoT)  
Udyog Bhawan,  
Malana Azad Raod,  
New Delhi - 110 001

2.Sri. Rajit Ranjan Okhandiar, IFS,  
Member Secretary  
Central Silk Board,  
CSB Complex, BTM Layout,  
Madiwala,  
Bangalore – 560 064 ...Respondents

(By Shri Vishnu Bhat.. Senior Panel Counsel )

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

Heard. Learned counsel submits that W.P.No.4649/2020  
(S-CAT) has been filed in the Hon'ble High Court of Karnataka.

Therefore, Contempt Petition is dismissed, with liberty. Notices are discharged. No order as to costs.

(CV. SANKAR )  
MEMBER (A)

(DR. K.B. SURESH)  
MEMBER (J)

bk